

Seventeenth Loksabha

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Title: Election of 02 Members from Lok Sabha to the Central Advisory Committee for National Cadet Corps (NCC).

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK):

On behalf of Shri Rajnath Singh, I beg to move the following: -

“That in pursuance of clause (i) of sub-section (1) of Section 12 of the National Cadet Corps Act, 1948 the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act and rules made thereunder.”

माननीय अध्यक्ष: प्रश्न यह है :

“कि राष्ट्रीय कैडेट कोर अधिनियम, 1948 की धारा 12 की उपधारा (1) के खंड (एक) के अनुसरण में इस सभा के सदस्य, ऐसी रीति से जैसा अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अंतर्गत बनाए गए नियमों के अधधीन राष्ट्रीय कैडेट कोर के लिए केन्द्रीय सलाहकार समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

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...(व्यवधान)

12.13 hrs